

and permanent bridge public funded projects) Rules 1997, the fee shall be collected in perpetuity. In case of Build, Operate and Transfer (BOT)/Special Purpose Vehicle (SPV) projects after expiry of the concession period, the section will revert back to the executing agency and the fee shall be continued to be collected by the executing agency.

Revival package for HSL

2747. SHRI SYED AZEEZ PASHA: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the State Government of Andhra Pradesh has requested for Rehabilitation-cum-Revival package of Hindustan Shipyard Limited (HSL), Visakhapatnam of Rs. 833.68 crores;

(b) if so, whether any steps have been taken by Government;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T. R. BAALU): (a) to (c) A Revival Package in the form of Rehabilitation-cum-Financial Restructuring of Hindustan Shipyard Limited (HSL) is under active consideration of the Government. The said Revival Package is intended to turn around the yard so that it could compete in the global market and cash in on the global boom in shipbuilding/shiprepair sector. The State Government of Andhra Pradesh has also emphasized on the need for such package for HSL. A Group of Ministers (GoM) constituted in this regard, has considered it and made certain recommendations. A final proposal containing, *inter-alia*, the recommendations of the GoM shall be placed for the approval of the competent authority.

(d) Not applicable.

Funds provided and spent for road development

†2748. SHRI JAI PRAKASH AGGARWAL: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the targets fixed, estimated cost and total sanctioned funds for the development of roads in the country till date;

(b) the quantum of funds provided by World Bank, Asian Development Bank and other international financial institutions for the development of roads in the country during the last three years; and

(c) the actual amount spent in this regard, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Road accidents and road safety

2749. SHRI N.R. GOVINDARAJAR: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

† Original notice of the question was received in Hindi.

(a) whether India tops in number of road accidents and more than one lakh people died in 2006-07 in road mishaps in our country;

(b) if so, the details thereof;

(c) whether it is a fact that the funds allotted for enhancing road safety is not fully utilized for many years; and

(d) if so, the details thereof and the steps taken by Government to minimize the number of road mishaps?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) and (b) As per data reported in International Road Federation — World Road Statistics 2007 which provides data upto year 2005, the injury accidents recorded by U.S.A. and China in the year 2005 was 18,54,444 and 4,50,254 respectively which are higher than the total road accidents i.e. 4,39,255 (comprising 3,76,449 Injury accidents and 62,806 Non-injury accidents) during the same period in India.

As per the report by the States/UTs, the number of persons killed on all roads during the year 2006 was 1,05,749 (Provisional).

(c) and (d) The details of funds allocated and spent on road safety by this Ministry during the last three years are as under:—

(Rs. in crore)

Year	Budget Estimates	Revised Estimates	Funds spent
2005-06	43.05	41.80	29.70
2006-07	47.00	47.00	43.25
2007-08	52.00	41.00	42.87 (Provisional)

The safety of road users is primarily the responsibility of the concerned State Government. However, this department has taken several steps to improve road safety for the road users which are as under:

- (i) Road safety is the integral part of road design at the planning stage for National Highways/Expressways.
- (ii) Various steps to enhance road safety such as road furniture, road markings/road signs, introduction of Highway Traffic Management System using Intelligent Transport System, enhancement of discipline among contractors during construction, road safety audit on selected stretches, have been undertaken by National Highways Authority of India (NHAI).
- (iii) Refresher training to Heavy Motor Vehicle drivers in the unorganized sector.
- (iv) Involvement of NGOs for road safety activities by Department of Road Transport and Highways and NHAI.
- (v) Setting up of Model Driving Training School in the country by Department of Road Transport and Highways.
- (vi) Publicity campaign on road safety awareness through audio-visual-print media by Department of Road Transport and Highways.

- (vii) Institution of National Award for voluntary organizations/individual for outstanding work in the field of road safety by Department of Road Transport and Highways.
- (viii) Tightening of safety standards of vehicles.
- (ix) Provision of cranes and ambulances to various State Governments/NGOs under National Highway Accident Relief Service Scheme. National Highways Authority of India also provides ambulances at a distance of 50 Kms. on each of its completed highways under its Operations and Maintenance contracts.
- (x) Widening and improvements of National Highways from 2 lanes to 4 lanes and 4 lanes to 6 lanes etc.

Computerisation of RTOs and Zonal permits for vehicles

2750. SHRI AMIR ALAM KHAN: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to computerize all RTOs in the country and introduce zonal permits for transport vehicles across the country;
- (b) if so, the details thereof;
- (c) whether the PAN card number has been made mandatory for registration of vehicles; and
- (d) if so, the details thereof along with the vehicles exempted from it?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) and (b) The Department of Road Transport and Highways has already made rules for issuance of Driving Licences and Registration Certificates in Smart Card mode. Computerisation of R.T.Os. is a pre-requisite for this purpose. Various States are at different stages of computerisation of R.T.Os. However, to assist the States, the Expenditure Finance Committee (EFC) under the Chairmanship of Secretary (Road Transport and Highways) has recently approved a proposal for interlinking of all R.T.Os. in the country, at a total cost of around Rs. 148.00 crores, which, *inter alia*, also includes computerisation of R.T.Os. in the country. There is, however, no proposal to introduce zonal permits for transport vehicles in the country.

(c) No, Sir.

(d) Does not arise in view of answer to (c) above.

NH for Santhal Pargana in Jharkhand

2751. MS. MABEL REBELLO: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the reasons for Government not planning a National Highway for Santhal Pargana in Jharkhand;
- (b) if so, by when this road would be constructed; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) to (c) At present, priority of the